

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 16.06.2021 (WEDNESDAY)

COURT OF CHAIRPERSON (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice A.I.S. Cheema, the Officiating Chairperson and Hon'ble Dr. Alok Srivastava, Member (Technical)

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	I.A. No. 1035 of 2021 in Comp. App. (AT) (Ins) No. 13 of 2020	Sathyam Orocon Pvt. Ltd. & Ors. Vs. EPC Constructions India Ltd. & Ors.	Harsh Gurbani Utkarsh Singh	Akarshan Sahay

For Directions

2.	Comp. App. (AT) (Ins) No. 1466 of 2019	Gaurav Dilipraj Panwar Vs. Raksha Bullion & Anr.	Saurabh Ajay Gupta	Rajendra Beniwal- RP Harsh Surana-R1 Kumar Sumit-R2
3.	Comp. App. (AT) (Ins) No. 564 of 2020	K. Siddharth Jain Partner, Karma Exports Vs. Shree Krishna Polytrap Pvt. Ltd.	Charu Sachdev	C. Ramesh Kumar
4.	Comp. App. (AT) (Ins) No. 924 of 2020	National Polyplast (I) Pvt. Ltd. Vs. Manpasand Beverages Ltd.	Charu Sachdev	Swaroop George Roohina Dua-R1
5.	Comp. App (AT) No. 275 of 2017 & I.A. No. 3016 of 2019	Mcdonald's India Pvt. Ltd. & Ors. Vs. Vikram Bakshi & Ors. With	Niti Dixit Rahul Dave & Amit Dhingra A-1 Sumit Chopra, ShivamRaheja & RaunaqMathur A-2,3	TejaKaria, AishuaryVikram&Shu bhaang Sinha-R1,2 Pallavi Srivastava-R7 Rohit Sharma
6.	Comp. App (AT) No. 280 of 2017	Vikram Bakshi & Ors. Vs. Connaught Plaza Restaurants Pvt. Ltd. & Ors.	TejasKaria Manu Krishnan	Niti Dixit Sumit Chopra Pallavi Srivastava (R-8)

For Admission (Fresh Cases)

7.	Comp. App. (AT) (Ins) No. 408 of 2021	Vivekanand Jha (Suspended Management of Mithilanchal Industries Pvt. Ltd.) Vs. Punjab National Bank &Anr.	Rahul Patel	
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8.	Comp. App. (AT) (Ins) No. 410 of 2021	Kingston Paptch Pvt. Ltd. Vs. Rishna Paper Trading co.	Manisha T. Karia	
9.	Comp. App. (AT) (Ins) No. 412 of 2021	Delhi Baroda Road Carrier Pvt. Ltd. Through its Resolution Professional Vs. Committee of Creditors of Delhi Baroda Road Carrier Private Limited and Anr.	Shweta Dubey	
10.	Comp. App. (AT) (Ins) No. 413 of 2021	Damodar Valley Corporation Vs. Shriramrathi Steels Pvt. Ltd & Anr.	Madhumita Bhattacharjee	

For Admission (After Notice)

11.	Comp. App. (AT) (Ins) No. 34 of 2021	Shivashakti Elmech Pvt. Ltd. Vs. Shiv Nandan Sharma & Anr. Resolution Professional Drake & Scull Water & Energy India Pvt. Ltd.	Iswar Mohapatra	Rohit Khanna Shiv Nandan Sharma-R1 Nikhil Kohli-R2
12.	Comp. App. (AT) (Ins) No. 206 of 2021	Cotton Casuals (India) Pvt. Ltd. Vs. Kanchan Dutta & Anr.	Deebojyoti Bhattacharya	Rahul Auddy-R1 Nikhil Parikshith-R2 Abhay Anand Jena
13.	Comp. App. (AT) (Ins) No. 315 of 2021	Om Prakash Pandey Vs. Indian Overseas Bank & Anr.	Subhasish Bhowmick	Sukriti Dutta-R1 Rahul Auddy-R2

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**By order of Hon'ble Officiating Chairperson
-sd/-
Registrar**